

[Print](#)**Defective Case Register from 2026-01-12 to 2026-01-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/793/2026	NALINI KANTA NAYAK	2026-01-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Lower court Rejection order not filed. 2.Page-5 not furnished. 3.Affidavit incomplete
2	D-EXP/1092/2026	SUBHADUTTA ROUTRAY	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order and removal of other defect
3	D-WP(C)/473/2026	BIBHU PRASAD DAS	2026-01-12	1.Annexure-3 and page 109 and 110 not neat and legible.2.Petition not signature by Adv.
4	D-RSA/1245/2026	BINAYA KUMAR MOHANTY	2026-01-12	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Respondents No-5 and 6 repeated twice be corrected.2.R-6 of the L.A.Court not made Party in this Appeal.
5	D-CRLMC/683/2026	SUNIL KUMAR PANDA	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Nomenclature and Name of the both parties not furnished in V.nama. 2. Age of the petitioner in cause title not tally with affidavit of the I.A. petition
6	D-ABLAPL/778/2026	PRADYUMNA KUMAR GOUDA	2026-01-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no. 8 not legible.ii) Page no.9 to 12 not systematically
7	D-ABLAPL/731/2026	RAJAT KUMAR PADHI	2026-01-12	1. D.C.Fee Rs. 50/- to be paid on v.nama. As per index annex.1 not furnished in the petition.
8	D-CRLMC/656/2026	MANAS KUMAR CHAND	2026-01-12	1. Date of order not correctly furnished in para nos.3 to 6
9	D-ABLAPL/622/2026	TANMAYA KUMAR MOHANTY	2026-01-12	1. In prayer of the application,information not correctly furnished.

10	D-ABLAPL/878/2026	ADWITIYA SATPATHY	2026-01-12	P.S number not tally with synopsis
11	D-WP(C)/54764/2025	BIBHUTI BHUSAN PANDA	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-CONTC/55519/2025	ADV.	2026-01-12	1. Name of the opp.parties not furnished in page no.5 left blanks.
13	D-WP(C)/1216/2026	AMIYA KUMAR CHHATOI	2026-01-12	14-NOT PROPERLY INDEXED. Page nos 149 151 153 and 155 not available.
14	D-WP(C)/770/2026	SRINIVAS MOHANTY	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-RSA/52997/2025	NIRANJAN LENKA	2026-01-12	Put up after filing C.Copy of the Decree Dt.21.04.2022 in C.S No-84/2011 and the Lower Appellate Court for assessment of C.Fee
16	D-WP(C)/54736/2025	MANOJ KUMAR MOHANTY (2)	2026-01-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no. 9 and10 not mentioned in filed.
17	D-ABLAPL/712/2026	ASISH CHANDRA RATH	2026-01-12	1. G.R Case no left blank in paragraph 1 of the application. 2. Occupation of the deponent not furnished in the affidavit. 3.Signature of petitioner no 1 in respect of surname in Affidavit, and V. nama not tally with Cause title of the application. 4. Date of sign of deponent not furnished in Affidavit
18	D-RVWPET/982/2026	ADV	2026-01-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-ABLAPL/671/2026	BIJAYA KUMAR RAGADA	2026-01-12	i) Paragraph no. 5 and 11 repeated in the petition.ii) Paragraph no. not correctly furnished in declaration of the affidavit.
20	D-BLAPL/729/2026	RAJENDRA NARAYAN ROUT	2026-01-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
21	D-WP(C)/55395/2025	SURJYA NARAYAN SAHU	2026-01-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-WA/54545/2025	ATUL TRIPATHY	2026-01-12	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Year of the wp (c) wrongly furnished in top of the Index.
23	D-WP(C)/54656/2025	NARAYAN PRASAD PARIJA	2026-01-12	Page 16 and 20 not neat.
24	D-WP(C)/54598/2025	DR. JITENDRA KUMAR LENKA	2026-01-12	Rs 50 not paid in V.Nama.
25	D-ABLAPL/776/2026	PRASHANTA KUMAR NAYAK	2026-01-12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

26	D-CRLMC/1098/2026	LIPAN KUMAR PRADHAN	2026-01-12	1. As per Index, Annexure-9 series not described in the petition.2. Page 39 and 50 not properly rotate.3. Date of order under Annexure-9 series does not tally with Index
27	D-ABLAPL/725/2026	AKSHAYA KUMAR SUBUDHI	2026-01-12	Age of the petitioner in cause title not tally with affidavit.
28	D-ABLAPL/566/2026	PUSPAMITRA MOHAPATRA	2026-01-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
29	D-WP(C)/1075/2026	JITENDRA KUMAR DIGAL	2026-01-12	Sure name of petitioner Mallik instead of Mallick in Cause Title,Affidavit and Declaration.
30	D-CONTC/54810/2025	SAPAN KUMAR LENKA	2026-01-12	i) For further S.R. after filing of cause title of wp(c) (OAC) 314/2018 and Judgement of wp(c)12516/2020.
31	D-EXP/1094/2026	SUBHADUTTA ROUTRAY	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order and removal of defect.
32	D-WA/505/2026	SUKANTA KUMAR DALAI	2026-01-12	Put up for SR after filing of c. copy of impugned order.
33	D-WP(C)/54775/2025	SANTOSH KUMAR NANDA	2026-01-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-WP(C)/1090/2026	SANTOSH KUMAR NANDA	2026-01-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-CONTC/55370/2025	ADV.	2026-01-12	For further S.R. after filing of postal receipt.
36	D-WP(C)/1213/2026	AMIYA KUMAR CHHATOI	2026-01-12	Nomenclature not furnished in V.Nama.
37	D-WP(C)/54722/2025	SUDARSAN BEHERA	2026-01-12	Annexure -12 not mentioned in Book mark.Annexure-6 not neat
38	D-WA/530/2026	NIHAL RATH	2026-01-12	1. Period of Delay 48 days good ground not furnished
39	D-WA/54443/2025	MANASH RANJAN MOHANTY,A.G.A	2026-01-12	i) Anx-1 wrongly mention in being aggrieved.
40	D-CONTC/55329/2025	ADV.	2026-01-12	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
41	D-WP(C)/981/2026	SAMEER KUMAR DAS	2026-01-12	1. Date of order under Annexur-4 does not tally with Index.
42	D-WP(C)/54781/2025	ABHAYA KUMAR SHARMA	2026-01-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of Death Certificate under Annexure-2 does not tally with para-4 of the petition.2. Relation of the deponent(item No.2) not correctly furnished in affidavit
43	D-WP(C)/55393/2025	DR. JITENDRA KUMAR LENKA	2026-01-12	Occupation not mentioned in the affidavit.

44	D-WP(C)/54729/2025	SURJYA NARAYANA SAHU	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-ABLAPL/788/2026	RAKESH KUMAR DAS	2026-01-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/735/2026	GAGAN BIHARI SINGH	2026-01-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant and Victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
47	D-WP(C)/54804/2025	ALOK KUMAR RANA	2026-01-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Declaration Not Furnished In Affidavit
48	D-CMP/1041/2026	SOUBHAGYA KUMAR DASH	2026-01-12	Page No-26 not accompanied with the Petition.
49	D-WP(C)/54765/2025	SHIVSANKAR MOHANTY	2026-01-12	1.Date of notice in annex.3 not tally with index and para.7 of petition.
50	D-WP(C)/54782/2025	HRUDANANDA MOHAPATRA	2026-01-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Address of the petitioner no.1 not furnished in the cause title.2. Welfare fee of Rs.50/- not paid in V.nama.3. Page nos.11 and 29 not neat and legible
51	D-CONTC/617/2026	DINESH KUMAR PATRA	2026-01-12	1. Xerox copy of order in I.A. no.22546/2025 not filed. 2.Cause title of wp(c) no.36028 /2025 not filed. i) I.A. no. not mentioned in top of the cause title and Reference certificate.ii) For further S.R. after removal of defect.
52	D-CONTC/55555/2025	ADV	2026-01-12	Paragraph not correctly mentioned
53	D-RVWPET/962/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-01-12	i) Name of the petitioner and ops wrongly mention in cause title. ii) Reference certificate not furnished. iii) Not identified in affidavit at page no. 9. iv) Neat and legible copy of page no. 14 to be filed.
54	D-ABLAPL/777/2026	LAMBODOR ACHARI	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) 2nd line of the prayer (call for ihe LCR) not correct.
55	D-WP(C)/54748/2025	BIBHUTI BHUSAN PANDA	2026-01-12	Welfare fund and adv.welfare fee not furnished.
56	D-ABLAPL/687/2026	SILABHADRA SASTRY	2026-01-12	1. Subject code is not furnished in Cause Title.
57	D-WA/55078/2025	SANJAY RATH, A.G.A.	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-BLAPL/721/2026	ASIT KUMAR JENA	2026-01-12	25-NAMES IN CAPITAL LETTERS/ENROLMENT

				NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
59	D-WP(C)/1221/2026	MADHAB LAL AGARWAL	2026-01-12	Page nos.25 29 to 32 34 to 36 not neat
60	D-CRLMC/1092/2026	P.ANUP DASH	2026-01-12	1. As per Index, Annexure-4 not described in the petition.2. Date of order under Annexure-4 does not tally with Index
61	D-WP(C)/54724/2025	SURJYA NARAYANA SAHU	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-ABLAPL/732/2026	DEEPAK KUMAR MOHAPATRA	2026-01-12	1. page mark not properly furnished in index.
63	D-WP(C)/784/2026	BISWAMBAR MOHANTY	2026-01-12	1. Date of sale deed under Annexure-1 does not tally with Index.
64	D-WP(C)/54780/2025	KUNAL KUMAR SWAIN	2026-01-12	1. Paragraph no. not correctly furnished in the petition.2.Page no.11 not filed.3.Writ Petition not properly page marked in Index.4 Date of order under Annexures-1 and 2 does not tally with Index
65	D-WP(C)/54677/2025	BAMADEV BARAL	2026-01-12	Paragraph not correctly mentioned in the affidavit
66	D-WP(C)/1195/2026	RAJENDRA KUMAR DASH	2026-01-12	1. Sl. no.2 not correctly furnished in affidavit.
67	D-CONTC/1151/2026	SANGRAM JENA	2026-01-12	1. FAO number not correctly furnished in 7th line of the Synopsis.
68	D-WP(C)/446/2026	ABHILASH MISHRA	2026-01-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Prayer of the petition not tally with cause title and annex.5 marked in the prayer not tally with index.2. page nos. 79 to 85 are not neat and legible
69	D-WP(C)/54676/2025	BHAGABAN BEHERA	2026-01-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A.Page 73 not neat.
70	D-CONTC/55188/2025	DEBASIS SAHOO	2026-01-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
71	D-WA/443/2026	ROHIT RANJAN RAY	2026-01-12	1. Period of Delay 126 days delay. Name of the applicant signed in affidavit does not tally with cause title, affidavit, declaration.

72	D-BLAPL/740/2026	AMITAV TRIPATHY	2026-01-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
73	D-CMP/1068/2026	AMITAV TRIPATHY	2026-01-12	A.Fee of Rs.1.10/order be Paid on C.Copy under A-1.
74	D-ABLAPL/675/2026	DHANOJ KUMAR SAHOO	2026-01-12	i) Page 12 and 13 not legible.ii) signature/ Name of petitioner no.2 in vakalatnama not tally with cause title
75	D-CRLMC/670/2026	KARUNAKAR RATH	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2. Nomenclature not correctly furnished Sl. no.3 in Index. 3. Certified copy of annex-1 not filed
76	D-CONTC/777/2026	PRAMODA KUMAR DASH	2026-01-12	No authorization by other petitioners to swear this affidavit
77	D-ABLAPL/715/2026	BHARAT JALLI	2026-01-12	D.C.fee Rs.50/- to be paid on v.nama.
78	D-CONTC/54795/2025	SAPAN KUMAR LENKA	2026-01-12	i) F0r further S.R. after filing of cause title of wp(c)(OAC) 313/2018 and judgement of wp(c) 12516 of 2020.
79	D-WP(C)/496/2026	GAJENDRANATH ROUT	2026-01-12	Put up for S.R.after filing of page marked in Index.
80	D-WP(C)/54756/2025	PRAFULLA KUMAR MOHAPATRA	2026-01-12	C.COPY OF ANNEX.1 NOT FILED.
81	D-WP(C)/54743/2025	MANOJ KUMAR MOHANTY (2)	2026-01-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no. 9 and 10 not marked in file.
82	D-ABLAPL/546/2026	DEEPAK KU SAHOO	2026-01-12	ops. being minor but op. no.1 not executed in v.nama through his guardian.
83	D-ABLAPL/711/2026	ANJANA SAHOO	2026-01-12	1. In Index page marking not done correctly. After paging put up up for S. R there after.
84	D-WP(C)/1163/2026	SWAPNIL ROY	2026-01-12	page no. 254 to 257 not neat.
85	D-ABLAPL/568/2026	SANJAY KUMAR PATTANAIK	2026-01-12	1. The names of petitioners No. 3 and 4 as mentioned in Cause Title do not tally with those of signatures in V.nama
86	D-ABLAPL/713/2026	SWARAJ PATEL	2026-01-12	1. Signature of the petitioner in affidavit and V. nama not tally with that of name furnished in cause title of the application
87	D-WP(C)/242/2026	MANOJ KUMAR MOHANTY	2026-01-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Hologram of Rs.50/- to be paid on V.nama.
88	D-ABLAPL/576/2026	PUSPAMITRA MOHAPATRA	2026-01-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
89	D-CONTC/55485/2025	ADV.	2026-01-12	i) Reference certificate not furnished.ii) For further S.R.After filing of cause title of CONTC

				petition no.2891/2021.
90	D-EXP/1099/2026	SUBHADUTTA ROUTRAY	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order and removal of defect.
91	D-WP(C)/54746/2025	DHANOJ KUMAR SAHOO	2026-01-12	Annexure-1 not neat. annexure 5 and 6 not page marked
92	D-WP(C)/54754/2025	SANJIBANI MISHRA	2026-01-12	Name of petitioner not correct in vnama
93	D-ABLAPL/762/2026	PRASANT KUMAR BARIK	2026-01-12	i) Date of order not correct in para -9 of the petition.ii) Page no. 9 not legible.
94	D-WP(C)/1146/2026	SOUMYA JYOTI BISWAL	2026-01-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-WP(C)/54694/2025	MIHIR SEKHAR SAHOO	2026-01-12	D.C.Fee of Rs.6/- not paid.
96	D-ABLAPL/775/2026	ARJUNA CHARANA BEHERA	2026-01-12	i) Paragraph no. not correct in declaration of the Affidavit.
97	D-ABLAPL/734/2026	BHABANI SHANKAR DASPARIDA	2026-01-12	1. D.C. fee Rs.50/- to be paid on V>Nama.
98	D-BLAPL/727/2026	DIGAMBAR SETHI	2026-01-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address of Informant mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
99	D-WP(C)/54642/2025	RAJ KISHORE SWAIN	2026-01-12	Date of copy of representation not tally with Index.D.Fee of OSBC Rs.50/- not paid in the v.nama.
100	D-CRLMC/39405/2025	SAUVAGYA RANJAN JENA	2026-01-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. No.of Spl.G.R. under Annexure-2 does not tally with petition 2.As per Index,Annexure-4 not described in the petition.3. Annexure-2/A described at para-5 in the petition but not marked in Index
101	D-WP(C)/54670/2025	SATYAJEET SINGH	2026-01-12	1.Petition not correctly addressed to Honorable Court 2. Date of copy of R.S.D vide annex-1 not tally with Index

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 12-01-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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